

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 11 of 2016 &  
IA NOs. 22, 23 & 58 OF 2016**

**Dated : 19<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Haryana Vidyut Prasaran Nigam Ltd. ....Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Varun Pathak  
Counsel for the Respondent(s) : Ms. Shikha Ohri  
Mr. Hemant Singh for R.1  
Mr. Akhil Sibal  
Mr. Tanmay Mehta  
Mr. Rishi Agarwala  
Mr. Anuj Malhotra  
Ms. Anil Tiwari  
Ms. Gunika Gupta R-2

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.*** Parties may file written submissions on or before 26.04.2016 after serving copy on the other side. Interim order to continue till further orders.

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**